GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 4199 TO BE ANSWERED ON 28.03.2017

RAJIV GANDHI NATIONAL FELLOWSHIP SCHEME

4199. SHRI S. RAJENDRAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the salient features of the Rajiv Gandhi National Fellowship Scheme;
- (b) the number of students benefited under this scheme during each of the last three years, State-wise;
- (c) the funds allocated, released and actually utilised during the said period, State and agency-wise; and
- (d) the extent to which the said scheme has been able to achieve its objectives?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): This Ministry provides Fellowship under the Central Sector Scheme of National Fellowship, earlier called as Rajiv Gandhi National Fellowship Scheme, to the students belonging to Scheduled Caste (SC) for pursuing M.Phil and Ph.D. Courses. The salient features of the scheme.
- (i) 2000 fresh fellowships are awarded every year with effect from 2010-11.
- (ii) there is no restriction as regards to the minimum marks in Post-Graduation Examination for being eligible for fellowship.
- (iii) University Grants Commission is the nodal agency for implementation of this scheme.
- (iv) The rates of Fellowship is Rs. 25,000/- per month for initial two years of Junior Research Fellowship (JRF) and Rs. 28,000/- per month for remaining tenure of three years of Senior Research Fellowship (SRF).
- (v) There is no income criteria for eligibility
- (b) to (c): The details of number of students benefitted under the National Fellowship Scheme for SC State-wise for 2014-15, 2015-16 and 2016-17 are at Annexure. Since National Fellowship Scheme is a Central Sector Scheme allocation of funds is not done state-wise. As per University Grant Commission, the implementing agency, the details of fund released and utilized during the last 3 years are as under.

(Rs. In crores)

2014-15	,	2015-16	5	2016-	-17
Budget allocated	Utilized	Budget allocated	Utilized	Budget allocated	Utilized
149.01	149.09	200.55	178.1	196.00	226.22

Annexure referred to reply to Part (b) of the Lok Sabha Unstarred Question No. 4199 for answer on 28.03.2017

S.No.	States/UTs	2014-15	2015-16	2016-17
1	Andhra Pradesh	90	103	214
2	Assam	26	22	19
3	Bihar	157	60	0
4	Chandigarh	2	3	2
5	Chhattisgarh	29	29	1
6	Delhi	28	28	19
7	Goa	1	0	0
8	Gujarat	43	43	43
9	Haryana	49	62	104 18
10	Himachal Pradesh	18	18	
11	Jammu and Kashmir	12	24	9
12	Jharkhand	25	15	0
13	Karnataka	103	116	226
14	Kerala	38	38	38
15	Madhya Pradesh	110	110	110
16	Maharashtra	119	132	243
17	Manipur	4	22	1
18	Mizoram	0	2	0
19	Nagaland	0	2	0 68 2
20	Orissa	73	73	
21	Puducherry	2	2	
22	Punjab	84	84	84
23	Rajasthan	117	117	76
24	Sikkim	0	3	0
25	Tamil Nadu	142	155	265
26	Telangana	58	70	182
27	Tripura	10	7	1
28	Uttar Pradesh	422	422	139
29	Uttarakhand	18	18	18
30	West Bengal	220	220	118
	TOTAL	2000	2000	2000